

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : APL Apollo Tubes Ltd
Vs
SAS Autocom Engineers India Pvt Ltd

MAIN PETITION NUMBER : CP/567/IB/2018

(IA/MA) APPLICATION NUMBERS

IA/677(CHE)/2022; IA/691(CHE)/2022

ORDER

IA/677(CHE)/2022

Present: Ld. Counsel Ms. Akhila for the Applicant / Liquidator.

Respondents are ex-parte.

Arguing Counsel for the Applicant is stated to be not available.

Even on the last date, adjournment was sought.

Applicant / Liquidator is directed to file written synopsis within two weeks from today.

IA/691(CHE)/2022

Present: Ld. Counsel Ms. Akhila for the Applicant / Liquidator.

Respondents are ex-parte.

Arguing Counsel for the Applicant is stated to be not available.

Even on the last date, adjournment was sought.

Applicant / Liquidator is directed to file written synopsis within two weeks from today.

List both the applications for clarifications on **21.06.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)